

6(a)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 11-12-2018

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/210/2018 ✓
IA/227/2018

PETITION NUMBER : CP/53/2017


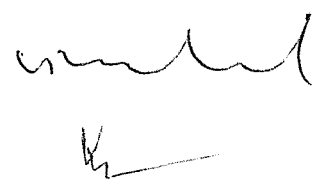

NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
Ram charan

NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
Medici holdings ltd & Photon infotech pvt ltd & 7 others

UNDER SECTION : Rule 11, 241/242, 2(15)&32 of NCLT Rule

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|---|---------------------------------------|---|
| 1. | R. Lakshmanarayana
Rajkumar Shabakhe | Counsel for
Petitioner |  |
| 2. | VIMATHISH
Satisch. Parasuram
K. Mounthy Sr Counsel
for | N-C-S for R-9
Counsel for R-6 to 8 |  |
| 3. | Arvind Pandeyan
Sr Counsel
for
Srinath R Gupta
Adv | Counsel, Respondent 1 to 5 |  |

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[IA/210/2018 IN CP/53/2017]

ORDER

List this matter on 22.01.2019.

-sd-
(S.VIJAYARAGHAVAN)
Member (Technical)

-sd-
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

knp